

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 30/62-272/Genl./Misc./Circulation/2022

Dated, Delhi the 27 AUG 2022

Sub:- Notification regarding stay of the order of Suspension dated 17/09/2020.

Forwarded a copy of the letter bearing No. 14275/Genl-I/DHC dated 23/08/2022 and this office bearing diary No. 1733/B dated 25/08/2022 alongwith its enclosures i.e. Notification No. 16 of 2022 dated 11/08/2022 of, Honorary Secretary, Bar Council, The Bar Council of Tamilnadu & Puducherry on the subject cited above received from Ld. Deputy Registrar(Genl.I), Hon'ble High Court of Delhi, New Delhi, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.


(RAKESH PANDIT)

Officer In-Charge, General Branch, Central
Additional District & Sessions Judge,
Tis Hazari Courts Delhi

Encl. As above

HIGH COURT OF DELHI : NEW DELHI

(GENL.-ADMN.-I BRANCH)

1733

25 AUG 2022
1733/18

No. 14275 /Genl.-I./DHC
Dated: 23.08.22

To

The Principal District & Sessions Judge (Hqrs.),
Tis Hazari Courts,
Delhi.

Sub: Notification regarding Stay of the order of Suspension dated
17.09.2020.

Sir,

I am directed to forward herewith a copy of Notification No.16 of 2022 dated
11.08.2022, received from the Secretary, Bar Council, The Bar Council of Tamilnadu &
Puducherry, on the above subject, with a request to kindly circulate the same to all The
Principal District & Sessions Judges, Delhi/New Delhi for information and necessary action.

Encl: as above

Yours faithfully,



(Javed Khan)

Deputy Registrar(Genl.-I)

Genl. Br.

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A. Df. SJ(Hqs)

25/08/22



THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

C. RAJA KUMAR
SECRETARY

High Court Campus,
Chennai - 600 104
Phone No : 25342739, 25352595
E-Mail : secretary@bctnpy.org
www.bctnpy.org


R.O.C. No. 1551 of 2022

11.08.2022

NOTIFICATION NO. 16 OF 2022

It is hereby notified for the general information of the public that the Bar Council of India in the General Council Meeting held on 08.07.2022, granted Stay of the order of Suspension dated 17.09.2020 passed by the Bar Council of Tamilnadu, and Puducherry against the following Advocate. In view of the same, the following Advocate is entitled to practice in all Courts, Tribunals, etc., till the disposal of the proceedings pending before the Bar Council of India.

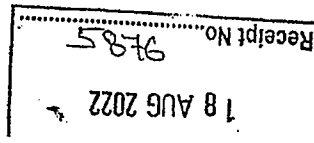
S.No	NAME	Roll No.
1.	Mr. D. Parvendhan, No. 1-A, Ilakiya Illam, S.M.S. Apartments, 4 th Street, Teynampet, Chennai - 600 018.	Ms. 457/1997


SECRETARY, BAR COUNCIL.

Copy to:-

1. The Registrar, Supreme Court, New Delhi.
2. The Secretary, Bar Council of India, New Delhi and all the Secretaries of other State Bar Councils
3. The Registrar, High Court, Chennai & the Registrars of all High Courts in India.

GENERAL BRANCH
Diary No. 2720
Date 20/8/22



4. All the Principal District Judges in the State & the Chief Judge, Puducherry.
5. The parties concerned and Notice Board
6. The Principal Judge, City Civil Court, Chennai.
7. The Chief Judge, Court of Small Causes, Chennai.
8. Sales Tax Appellate Tribunal, Chennai.
9. Incomes Tax Appellate Tribunal, Chennai-6.
10. State Transport Appellate Tribunal, Chennai.
11. Addl. Bench Sales Tax Tribunal, Madurai & Coimbatore.
12. Tribunal for Disciplinary Proceedings, Chennai.
13. Central Administrative Tribunal, Chennai-6
14. The Labour Courts, Chennai, Madurai & Coimbatore
15. The Chief Metropolitan Magistrate, Egmore, Chennai-8
16. The Chief Secretary to Government of Tamil Nadu, Chennai-9
17. The Secretary to Government, Law Department, Chennai-9
18. The Secretary, Home Department, Government of Tamil Nadu, Chennai-9
19. Director-General of Police, State of Tamil Nadu
20. The Commissioner of Police, Chennai City.
21. Members of this Bar Council including Co-opted Members
22. All the Bar Associations in the State of Tamil Nadu
23. Madras High Court Advocates Association, Madras Bar Association, Women Lawyers Association, Law Association, Tamil Nadu Advocates Association, Chennai.

The Authorities above mentioned are kindly requested to circulate the copies of this notification to all the Officers under their jurisdiction.

The Bar Associations are requested to put up these Notifications in their Notice Boards.